

C. A. T. Bench, JAIPUR

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Date of Order	Orders
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31-5-94

Mr. K.L. Thawani - Counsel for the applicant.

The learned Counsel for the applicant seeks permission to withdraw the application with a permission to file a fresh application as per rules. Permission is granted. ~~and the application is disposed of accordingly.~~

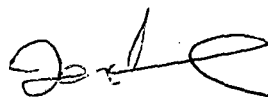

(O. P. Sharma)
Administrative Member

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13-6-94

